

1	2	3	4
3.	Vaishali Mahotsava (1984-85)	0.38	
4.	Forest Lodge at Betla (1984-85)	10.00	
5.	Cafeteria at Rajgir (1984-85)	2.50	15.88
6.	Kala Chakra Festival at Bodhgaya (1985-86)	4.00	
7.	Cafeteria at Maner Shareef (1985-86)	3.00	7.00
8.	Development of Gautam Van at Bodhgaya (1986-87)	15.00	
9.	Forest Lodge at Betla (1986-87)	4.00	19.00
10.	Tourist Bungalow at Nalanda (1987-88)	5.00	
11.	Tourist Bungalow at Gopalganj (1987-88)	5.00	
12.	Wayside facilities at Jahanabad (1987-88)	2.00	12.00
		<b>Total</b>	<b>62.23</b>

(b) The Central Ministry of Tourism does not undertake development of tourist places but provides financial assistance to State Governments for creation of tourist facilities. So far during 1987, the following financial assistance has been provided to the Government of Bihar :

Name of the Project	(Rs. in lakhs) Amount released
1. Development of Gautam Van at Bodhgaya	15.00
2. Tourist Bungalow at Nalanda	5.00
3. Tourist Bungalow at Gopalganj	5.00
4. Wayside facilities at Jahanabad	2.00

(c) Yes, Sir.

(d) The Central Ministry of Tourism provides financial assistance to States on the basis of the proposals received from State Governments. Financial assistance to tourism projects in North Bihar will be considered subject to merits of the proposal *inter-se.* priorities and availability of funds.

**Drought and flood situation in U.P. and Bihar**

341. SHRI KALI PRASAD PANDEY :  
SHRI HARISH RAWAT :  
SHRI RAJ KUMAR RAI :

Will the Minister of AGRICULTURE be pleased to state :

(a) the action taken by Union Government during the current year in Bihar and Uttar Pradesh to provide relief from serious flood and drought conditions;

(b) the number of persons who have been given or are proposed to be given loans and financial assistance in these states for construction of houses;

(c) whether Government have formulated a long-term policy to deal with drought and flood situation and if so, the time by which it is likely to be implemented and if not, the reasons for delay in formulating such a policy; and

(d) the rivers on which embankments are proposed to be constructed in Bihar for protection from floods, the contribution proposed to be made by Union Government thereon and the time by which this work is likely to be started?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) In response to the Memorandum submitted by the Government of Bihar seeking Central assistance in the wake of flood, a Central Team visited the State from 16th to 18th September, 1987 to make an on the spot assessment of the situation. On the basis of the report of the Central Team and recommendations of the High Level Committee on Relief, a ceiling of expenditure of Rs. 86.38 crores (in addition to Rs. 0.15 crores for increasing vegetable production) have been released to the State Government. No request/Memorandum seeking Central assistance in the wake of drought has been received from the State Government of Bihar

The Government of Uttar Pradesh submitted a memorandum seeking Central assistance in the wake of drought. On the basis of the report of the Central Team which visited the State from 29th August to 3rd September, 1987 to make an on the spot assessment of the situation a ceiling of expenditure of Rs. 141.53 crores (in addition Rs. 14.00 crores for completion of identified irrigation projects and Rs. 0.21 crores for increasing vegetable production) have been released to the State Government. The State Government has submitted a memorandum on 8-9-1987 seeking Central assistance in the wake of flood. A Central Team visited the State from 27th to 29th October, 1987 to make an on the spot assessment of the situation. The Central assistance will be provided on the basis of the report of the Central Team and

recommendations of the High Level Committee on Relief.

(b) Out of the total ceilings of expenditure approved to the Government of Bihar for flood relief, a sum of Rs. 556.00 lakhs has been approved under the head of House Building Grant for providing assistance for repair/reconstruction of damaged house. In respect of Uttar Pradesh the assistance will be provided after the consideration of the report of the Central Team.

(c) and (d) The State Government take the necessary steps to combat the situation arising out of the flood and drought conditions as per established procedure. The Government of India only supplements the efforts of the State Government by providing Central assistance to tackle the situation effectively. Out of the total ceilings of expenditure approved for flood relief to the State Government Rs. 20.00 crores have been approved for repairs to embankments and canals.

[English]

#### Fodder Cultivation

342. SHRIMATI KISHORI SINHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any new scheme to provide more fodder has been launched in view of the drought;

(b) whether these involve use of bagasse and molasses for cattle; and

(c) whether rice and wheat is also being moved from irrigated lands to drought affected areas?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir, A new scheme for fodder cultivation by small and marginal farmers; and agricultural labourers has been sanctioned for implementation in seven drought affected States.